## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 84(ND)/2013 RT No.29/Chd/Pb/2016 a/w CA Nos. 44 & 45/2017.

Arun Kumar Goyal & Ors.

...Petitioners

Versus.

M/s Aar Kay Chemicals Pvt. Ltd. & Ors.

...Respondents

Present:

Mr. Sunish Bindlish, Advocate for petitioners.

Ms. Tushita Ghosh Advocate with Mr. Gaurav Mehta Practising Company Secretary for respondents No.1 to 9 and 15 & 16.

Arguments inconclusive. Adjourned to 26.07.2017 for

arguments.

3.A

(Justice R.P.Nagrath) Member (Judicial)

July 20, 2017